

GAIL has commissioned Vijaiapur-Kota pipeline in January 2007. In order to promote investment from public as well as private sectors for city/local natural gas distribution networks throughout the country, the Government of India has enacted 'The Petroleum and Natural Gas Regulatory Board (PNGRB) Act, 2006'. As regards Rajasthan, PNGRB has finalized the selection of the entity for setting up the City Gas Distribution (CGD) Project in Kota.

#### **Investigation into Satyam fraud**

\*136. SHRI VARINDER SINGH BAJWA:

SHRI RAJEEV CHANDRASEKHAR:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the present status of investigations into the Satyam Computer Services Ltd. fraud;
- (b) the exact amount of money diverted abroad by the main accused and how that is proposed to be retrieved and ploughed back into the original company's assets;
- (c) whether Government has got any clues about similar frauds in other big corporate houses in the country; and
- (d) if so, the details thereof and the action proposed in each case?

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS (SHRI SALMAN KHURSHEED): (a) The report of investigation into the affairs of Satyam ordered by the Central Government under section 235 of the Companies Act, 1956 has been received from the Serious Fraud Investigation Office (SFIO). The Central Bureau of Investigation (CBI) has also conducted its investigation as to the criminal liability arising from the events relating to Satyam, and further investigations are in progress, including in regard to diversion of funds, misappropriation and siphoning of monies from the company. Action under law is now being taken to prosecute those found involved on the basis of these investigations, alongwith appropriate action by various other regulatory bodies/agencies.

- (b) This aspect is under investigation at present.
- (c) Satyam scam is an aberration and the events are specific to the Company in question. No other scam of this nature has come to notice since then.
- (d) Does not arise.

#### **Kisan Sewa Kendras**

\*137. SHRI KAMAL AKHTAR:

SHRI NAND KISHOR YADAV:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the Kisan Sewa Kendras (KSKs) set up across the country, till date, State-wise;
- (b) the details of the KSKs set up in rural and urban areas, State-wise and area-wise;
- (c) the details of the KSKs set up in Uttar Pradesh, till date, district-wise;
- (d) whether some of the KSKs have been set up in urban areas while the project was exclusively for rural areas; and